- cial emphasis on identifying specific items:
- ii) identifying opportunities for technology transfer and industrial cooperation; and
- (iii) identifying sourcing possibilities for exports of commodities to Canada and vice-versa.

A large number of items for exports from India like engineering goods, automobile ancillaries, electronic components, computer software, agromarine products have been identified and similarly, for imports from Canada, items like electronic technologies, sophisticated electrical components, tele-communications equipment and technologies have been identified as potential areas for increasing the bilateral trade.

Frauds in Banks

3057. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to reply refer to the given on 29 July, 1988 to be Unstarred Question No. 540 regarding frauds in public sector banks and state:

- (a) the number of employees of each bank against whom action was initiated and/orpenal action was taken in respect of cases of fraud;
- (b) whether each bank balances its books on a daily, monthly and annual basis;
- (c) whether each branch reconciles inter-branch account on a regular basis; and
 - (d) penalties provided in the instructions

issued by R.BV.I. and adopted by the banks in such cases?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Information regarding the number of delinquent bank employees who have been convicted/awarded punishment and against whom departmental action has been initiated/prosecution launched for their involvement in frauds during the years 1985, 1986 and 1987 as reported by 28 public Sector Banks to Reserve Bank of India, is given in Statement below.

- (b) Reserve Bank of India has intimated that the periodicity prescribed for balancing of various books, differs from book to book, as also from bank to bank, depending upon the particular needs, usages and customs prevalent in each bank.
- (c) While banks are required to reconcile their inter-branch transactions on a regular basis, it is not always possible to do so, due to a number of reasons.
- (d) The nature and quantum of punishment to be awarded to an employees is decided by the banks themselves and is to be determined keeping in mind the seriousness of the offence/irregularity committed by the individual and the establishment of the lapse/irregularity. RBI has advised the banks to take a serious view of the irregularities committed by their staff and that they should be awarded punishments befitting the seriousness of the irregularity. Banks have also been advised to ensure quick disposal of departmental enquiries.

Written Answers	4GR <i>A</i>	MAY	ANA 1	11, 19	10 (S	SAKA)	V	Vritter	n Ansı	vers	122
No. of employees against whom departmental proceedings/prosecution have been launched for their involvement in fraud cases and are pending before DisciplinaryAuthorities/Courts	9	1987	81	41	79	113	71	87	91	06	77
ted/ awarded Ivement	5	1987	28	20	40	26	19	96	27	39	44
No. of employees convicted/ awarded punishment for their involvement in fraud cases.	4	1986	30	13	43	59	21	36	18	49	28
√o. of employe punishment foi in fraud cases.	3	5	0	Ξ	4	21	2	9	2	ω ω	4

37

Bank of Baroda

27

56

Canara Bank

6

UCO Bank

Ś

United Bank of India

1985

B

N

20

Central Bank of India

3

Bank of India

٧i

34

Punjab National Bank

က

24

Syndicate Bank

တ်

Dena Bank

œί

28

STATEMENT

SI.No. Name of the Bank

121

2	8	4	5	9	123
	15	19	ō	13	Wri
	23	24	36	36	itten A
	56	24	121	59	n s we
	28	14	ĸ	18	rs
Indian Overseas Bank	¥	55	53	74	
	16	25	34	74	DEC
Oriental Bank of Commerce	17	ო	8	13	EMBI
	ო	30	32	29	ER 2,
	r.	12	1	43	1988
	20	27	25	30	
	28	#	18	37	•
	218	173	261	581	Writte
State Bank of Bikaner & Jaipur	19	21	13	25	n Answe
State bank of Hyderabad	7	ß	44	56	rs
	7	ო	ω	48	124

125	Written Answers		ers	AGRAHAYANA 11, 1910 (SAKA) Written Answers	126	
9	22	16	ω	19		
5	5		ഹ	8		
4	4	w		7	(Data provisional)	
w	10	12	-	12	(Data pr	
5	State Bank of Mysore	State Bank of Patiala	State Bank of Saurashtra	State Bank of Travancore		
1	25.	26.	27.	28.		